

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

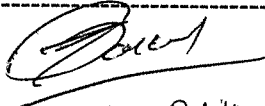
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04/02/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/30/2018
NAME OF THE PETITIONER(S) : N. PALANIAPPAN
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	S. Palani Velayudhan	 Counsel for Petitioner.	
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Madhuran. H

Counsel for Respondent



ORDER

On pleadings being completed, both sides are hereby directed to file brief written submissions on the next date of hearing, list this matter on 15.02.2019.

-sd-

(S.VIJAYARAGHAVAN)
Member (Technical)

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sr

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(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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